

FORM B**PUBLIC ANNOUNCEMENT**

(Regulation 12 of the Insolvency and Bankruptcy Board of India (Liquidation Process) Regulations, 2016)

**FOR THE ATTENTION OF THE STAKEHOLDERS OF AMRICON AGROVET
PRIVATE LIMITED**

Sl. No.	PARTICULARS	DETAILS
1.	Name of corporate debtor	Amricon Agrovet Private Limited
2.	Date of incorporation of corporate debtor	10/01/2000
3.	Authority under which corporate debtor is incorporated / registered	RoC Kolkata
4.	Corporate Identity No. / Limited Liability Identification No. of corporate debtor	U01409WB2000PTC090900
5.	Address of the registered office and principal office (if any) of corporate debtor	158 Lenin Sarani Kolkata- 700 013
6.	Date of closure of Insolvency Resolution Process	30/11/2020
7.	Liquidation commencement date of corporate debtor	07/01/2021
8.	Name and registration number of the insolvency professional acting as liquidator	Asim Kumar Bose IBBI/IPA-001/IP-P-01538/2019-2020/12480
9.	Address and e-mail of the liquidator, as registered with the Board	002A,T-IV,Dwitiya,Uttara Housing Complex, NewTown Rajarhat, North 24 Parganas, Kolkata-700 157 Email- asimkumarbose09@gmail.com
10.	Address and e-mail to be used for correspondence with the liquidator	002A,T-IV, Dwitiya, Uttara Housing Complex, NewTown Rajarhat, North 24 Parganas, Kolkata- 700 157 Email- asimkumarbose09@gmail.com
11.	Last date for submission of claims	07/02/2021

Notice is hereby given that the National Company Law Tribunal Kolkata has ordered the commencement of liquidation of the **Amricon Agrovet Private Limited** on **07/01/2021**.

The stakeholders of Amricon Agrovet Private Limited are hereby called upon to submit their claims with proof on or before 07/02/2021, to the liquidator at the address mentioned against item No.10.

Submission of false or misleading proof of claims shall attract penalties.



Date—12/01/2021

Asim Kumar Bose

Place- Kolkata

Liquidator

Regn. No.-IBBI/IPA-001/IP-P-01538/2019-2020/12480